

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 22.02.2024

**Misc. Application No. 41 of 2024
And
Appeal No. 133 of 2024**

Asha Mohan Kala & Anr. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Saurabh Bachhawat, Advocate with Mr. Ankit Ujjwal,
Advocate for the Appellants.

Ms. Shreya Parikh, Advocate with Ms. Nidhi Singh, Ms. Deepti
Mohan, Mr. Harish Ballani, Mr. Nishin Shrikhande, Ms. Komal
Shah, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b
Vidhii Partners for the Respondent.

ORDER:

1. Connect with Appeal No. 40 of 2024 and list on March 12,
2024.
2. In the meanwhile, the respondent may file a reply within
two weeks from today. Rejoinder, if any, may be filed on or
before the next date of hearing.

Ms. Meera Swarup
Technical Member